



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/6/2022 IN PIL/52/2020 (D/O)	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
2	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3658/2023 in PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
3	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
4	WA/316/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus JAYANTA MOHAN SINGHA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
5	I.A.(Civil)/1731/2024 in WA/5653/2024	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, FISHERY
	WITH WA/5653/2024 (Filing Number)	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS (F)	MR. M H ANSARI	
6	I.A.(Civil)/3155/2024 in WA/8318/2024	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	

	WITH WA/8318/2024 (Filing Number)	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY	
7	WA/63/2025 FIXED	THE FOOD CORPORATION OF INDIA AND 6 ORS Versus KANAKA TEA ESTATE	MR. B K SINGH	
8	I.A.(Civil)/611/2025 in WA/14346/2024	UNION OF INDIA AND 4 ORS Versus PAWAN KUMAR TIWARI	MR. B DEKA	
	WITH WA/14346/2024 (Filing Number)	UNION OF INDIA AND 4 ORS Versus PAWAN KUMAR TIWARI	NANG TIWETA MANPOONG	
9	I.A.(Civil)/641/2025 CAVT. NO.123420/24,N in WA/15529/2024	THE UNION OF INDIA Versus KALPANA HAZARIKA	MR. A K DUTTA	MR. S C BISWAS FOR CAVEATOR
	WITH WA/15529/2024 (Filing Number)	THE UNION OF INDIA Versus KALPANA HAZARIKA	MR AJIT KUMAR DUTTA	
10	I.A.(Civil)/642/2025 CAVT. NO.123420/24,N in WA/15532/2024	THE UNION OF INDIA Versus TILLOTTOMA BRAHMA	MR. A K DUTTA	MR. S C BISWAS FOR CAVEATOR
	WITH WA/15532/2024 (Filing Number)	THE UNION OF INDIA Versus TILLOTTOMA BRAHMA	MR AJIT KUMAR DUTTA	
11	I.A.(Civil)/658/2025 in C.Ex.App./11259/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus MS HINDUSTAN UNILEVER LTD	DR. B N GOGOI	
	WITH C.Ex.App./11259/2024 (Filing Number)	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus MS HINDUSTAN UNILEVER LIMITED	DR BIBEKA NANDA GOGOI	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
12	WA/72/2025	THE STATE OF ASSAM AND 2 ORS. Versus JYOTISHMOY BORAH AND 2 ORS.	MR S DAS	MR. D GOGOI(R-1,2,3)
13	WA/75/2025	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS	MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
14	WP(C)/913/2025	M/S A2Z INFRA ENGINEERING LTD. Versus THE UNION OF INDIA AND 7 ORS.	MR H BETALA P K KHAKHOLIA	SC, GST DY.S.G.I. SC, FINANCE
15	WP(C)/1242/2025	S S COMMUNICATIONS, Versus THE STATE OF ASSAM AND ORS	DR. N DEKA MS P CHAKRABORTY	GA, ASSAM SC, SBI
16	WP(C)/1286/2025	UNION OF INDIA AND 5 ORS. Versus SAMIRAN MAZUMDER	MR. B CHAKRAVARTY	
17	WP(C)/1314/2025	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus SMTI. LIPI DEY	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH MR. T NATH	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
18	WP(C)/7086/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. A LAHKAR	GA, ASSAM SC, GHC

19	WA/67/2025	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MR. H BURAGOHAIN	MR. C SHARMA (R1)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	PIL/71/2023 WITH WP(C)/1060/2023 (D/O)	AMZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 15 ORS.	MR. S DUTTA MS A DAS MS. I DAS	GA, ASSAM MR. S C BISWAS (r-5) MR. J AHMED (R-16) MR. P J SAIKIA, SR. ADV(R-7,8,10,12,13,15) MR. DITUL DAS (R-7,8,10,12,13,15) MR NABENDU PATHAK(R-7,8,10,12,13,15) MR. A RAHMAN (R-9,14) MS A HUSSAIN (R-16) MS. U NANDA(r-5) MS. J GHOSH(r-5) R BEGUM (R-16) H G DAISY MR. R ISLAM (R-16) SC, REVENUE(r-5)
21	WA/287/2023	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	WITH I.A.(Civil)/3787/2023 in WA/287/2023	STATE OF ASSAM AND ANR Versus DIPAK GOGOI,	MR. D NATH	
	WITH I.A.(Civil)/1396/2024 in WA/287/2023	BACCHU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU GA, ASSAM
22	PIL/30/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC
23	PIL/77/2024	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH	GA, ASSAM MR. P HAZARIKA(R-4) P. BORAH(R-4) MR. H S BORAH (R-4) DY.S.G.I. SC, BTC
24	WP(C)/5290/2024	ANU DEVI Versus UNION OF INDIA AND 3 ORS.	K JAIN	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
25	PIL/8/2025	RIMJHIM GRAMYA SANGATHAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
26	PIL/83/2023	EARLY BIRDS Versus THE UNION OF INDIA AND 15 ORS	MR A K DAS	GA, ASSAM MR. D DEKA (R-13,14) DY.S.G.I. MR. C P SHARMA (R-13,14) SC, FOREST
	WITH I.A.(Civil)/193/2024 in PIL/83/2023	EARLY BIRDS Versus THE UNION OF INDIA AND 14 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, FOREST
27	PIL/32/2024	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, P H E
28	WP(C)/2380/2024	DR. NIRANJAN DAS Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS	MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I.

HEARING

29	WP(C)/5223/2023	SUDHANSHU RANJAN Versus THE UNION OF INDIA AND 20 ORS	MR. D K SARMAH MS. J DEKA MS. A TALUKDAR	MR. A K DUTTA (r-1 to 4) MR S NATH (R-5 to 12,17,18,19,20) DY.S.G.I.
30	WP(C)/5994/2023	SMTI. BHARATI SAIKIA AND ANR. Versus UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
31	WP(C)/7266/2023	MD ROSIDUL ISLAM Versus THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A AHMED MS. D GOSWAMI	MR. K K PARASAR DY.S.G.I.
32	ITA/1/2024	MUKAND POLY PRODUCTS Versus PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI-2 AND ANR.	DR. ASHOK SARAF MR P K BORA	SC, INCOME TAX
33	C.Ex.App./4/2024	M/S CENT PLY Versus COMMISSIONER CGST AND CX	MS. N UPADHYAY MR. Z ISLAM MR ANKIT KANODIA	SC, GST

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



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[For Friday,7th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./652/2025	NARAYAN KONWAR Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
2	Bail Appln./653/2025	SRI PHANIDHAR SAIKIA @ NALIA Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA LEGAL AID COUNSEL	PP, ASSAM
3	Bail Appln./654/2025	MOYNAL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
4	Bail Appln./658/2025	CHAMER ALI @ SAMER ALI @ SUMER ALI AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
MOTION				
5	AB/461/2025 FIXED	GOLAP UDDIN SHEIKH ALIAS GOLAP UDDIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO R BARMAN	PP, ASSAM
6	AB/536/2025	SHAHIDULLA LASKAR @ SAHIDUL ALOM AND ANR. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
7	AB/537/2025	SHOHIDUL ISLAM @ SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
8	AB/538/2025	NUR ISLAM ALIAS NURU ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./3419/2024 FIXED	SASUMA DAIMARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

10	Bail Appln./72/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
11	Bail Appln./105/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM
12	Bail Appln./323/2025 FIXED	KARTIK SAH Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
13	Bail Appln./376/2025 FIXED	MD MOHI UDDIN AHMED @ MD MAHI UDDIN AHMED @ MOIN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
14	Bail Appln./531/2025 FIXED	BIBHAN AHMED Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
BAIL HEARING				
15	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
16	AB/141/2025 FIXED	KHAIRUN NESSA @ KHAIRUN NAHAR AND ANR Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	MR E AHMED (INFORMANT) PP, ASSAM
17	AB/436/2025 WITH OFFICE NOTE, FIXED	DEV NATH SHARMA AND ANR. Versus THE STATE OF ASSAM	MRS P HAZARIKA MR. N JOTENDRA SINGH	MR. T J MAHANTA (INFORMANT) MS. P BHATTACHARYA (INFORMANT) MR. A BORUA (INFORMANT) PP, ASSAM
ORDERS				
18	I.A.(CrI.)/191/2025 IN AB/1/2025 (D/O) in AB/1/2025	MANNE NAGAMALLESWARA RAO AND 2 ORS Versus THE STATE OF ASSAM	MRS. BHANITA CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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17)	MR. R J DAS	03-03-2025	To	13-03-2025

18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1214/2025 FIXED	DHANJIT DEKA Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA K BHARALI	SC, ED
ORDERS				
2	WP(C)/6979/2024 FIXED	BHABANI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI	MR A R BHUYAN SC, SEC. EDU.
3	Cont.Cas(C)/23/2025 FIXED	SMTI BHABANI HAZARIKA Versus SHRI GOBIN SARMAH	MR. K BORUAH MR. M ALAM MS. P BORAH	
4	Cont.Cas(C)/29/2025	SHAHIDUL ISLAM Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
5	Cont.Cas(C)/33/2025	TULUKAN BHARALI Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
6	Cont.Cas(C)/34/2025	PARINITA PATAR Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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13)	MR. A BISWAS	06-03-2025	To	08-03-2025
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15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6412/2024	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, FINANCE DEPTT.
2	Cont.Cas(C)/121/2025	UJJWAL KANTI PANDIT Versus SAURAV PAHARI, IAS AND 2 ORS	DR G J SHARMA	
3	Cont.Cas(C)/123/2025	MD IDRISH ALI Versus BISWAJIT PEGU AND 2 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
4	Cont.Cas(C)/127/2025	SMTI MALA DEKA Versus MEGHA NIDHI DAHAL AND 5 ORS	MR B BURAGHAIN MR. P K GOGOI	
5	WP(C)/361/2025	ALIZA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
6	WP(C)/528/2025 FIXED	EMPLOYEE NO 5996 SMTI SANJANA MEDHI GOSWAMI Versus THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	MR D SENAPATI (R2, R3) MS. S. TODI (R2, R3) MR H K SARMA (R2, R3) DY.S.G.I.
7	WP(C)/701/2025	SMTI JINA BORAH SAIKIA Versus THE STATE OF ASSAM	MS. C DUTTA MS. K HAZARIKA MS. M BAISHYA MS. B SARMAH	SC, AG (A AND E) GA, ASSAM
8	WP(C)/896/2025 B/O	DR BISHRUTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR U S BORGHAIN MS. M D BORAH MR. R B GOHAIN MR R B GOSWAMI M DAS	SC, D M E MR. D.P. BORAH, SC, HEALTH AND F W
9	WP(C)/1041/2025 FIXED	JIBESH KR. DEB SARMA Versus THE STATE OF ASSAM	MR. J PATOWARY MR. R BARTHAKUR	SR, GA, ASSAM SC, REVENUE
10	WP(C)/1238/2025	NABAKESH GOSWAMI, Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, AG SC, FINANCE DEPTT.
11	WP(C)/1239/2025	ASSISTANT SUB INSPECTOR MALATI DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.

12	WP(C)/1245/2025	PIAR ALI SHEIKH Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. F RAHMAN	GA, ASSAM SC, AG SC, BTC SC, PWD
13	WP(C)/1251/2025	MD NURUL HOQUE, Versus THE STATE OF ASSAM AND ORS	MS. S B CHOUDHURY M DAS	GA, ASSAM SC, IRRIGATION
14	WP(C)/1255/2025	MR ANUP KUMAR DAS Versus UNION OF INDIA	MR K TALUKDAR MR. K MOHAMMED MS C DAS SURAJ SONOWAL	SC, IITG DY.S.G.I.
15	WP(C)/1260/2025	EMPLOYEE NO 5328 DR MUNINDRA SALOI Versus THE UNION OF INDIA	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	DY.S.G.I.
16	WP(C)/1269/2025	CHANDRADHAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM
17	WP(C)/1278/2025	AYATAN BIBI, Versus THE STATE OF ASSAM and ORS	MR. R ALI MR M Z SHAH	SC, AG (A AND E) GA, ASSAM SC, PENSION SC, FISHERY SC, FINANCE DY.S.G.I.
18	WP(C)/1285/2025	NO. JC-355156 NAIB SUBEDAR/ORL HARINANDAN PRASAD Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
19	WP(C)/1293/2025	ANUPAMA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MS F BEGUM	GA, ASSAM
20	WP(C)/1296/2025	MD MOMIRUDDIN SHEIKH @ MOMIRUDDIN SK Versus THE STATE OF ASSAM AND 7 ORS.	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	GA, ASSAM SC, PWD SC, FINANCE
21	WP(C)/1299/2025	APURBAJYOTI DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, FINANCE
22	WP(C)/1300/2025	PRAJIT NARZARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA	GA, ASSAM PP, ASSAM
23	WP(C)/1301/2025	PAPPU THAKUR Versus THE GOVERNMENT OF ASSAM AND 4 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM
24	WP(C)/1303/2025	PANKAJ DAS Versus THE STATE OF ASSAM	DR G J SHARMA MS. K BHATTACHARYYA	SC, REVENUE
25	WP(C)/1305/2025	BIDHUDYUTI DAS @ B. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA L DEKA	GA, ASSAM SC, SEC. EDU.
26	WP(C)/1308/2025	RAJESH DAS AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	GA, ASSAM
27	WP(C)/1315/2025	MD SARTAZ AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	DY.S.G.I. SC, BSNL
ADMISSION				
28	WP(C)/265/2017	JOGEN LOING and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R SHARMA MR.R CHAKRAVORTY MR.M CHALIHA	SC, AG MR.A BHATTACHARYYAR-6 MR.A BARUA(R-6) SC, HEALTH SC, FINANCE

29	WP(C)/4771/2017	ON THE DEATH OF KIRAN CHANDRA DEKA HIS WIFE DEBABALA DEKA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS.	MR.K R PATGIRI MS.C DAS	MR.P N GOSWAMI SC, Assam Co-op. Apex Bank.
30	WP(C)/1112/2018	ARABINDA DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N ZAMAN MS J RAJKUMARI MR. S BORA MR. A GANGULY MR. A BORA	SC, HEALTH SC, NRHM
31	WP(C)/1330/2018	SUNIL KUMAR GHOSE AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ALIM MR. A T SIKDER MR. K ISLAM MR. B HUSSAIN	GA, ASSAM
32	WP(C)/1486/2018	ABDUL AHAD Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	MS. A VERMA (SC, FINANCE DEPT.) MR. S S ROY (SC,P&RD) GA, ASSAM
33	WP(C)/4319/2021 FIXED	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
34	WP(C)/3565/2023	SHANTANU DHAR Versus THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES
35	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
36	WP(C)/7409/2022 FIXED	BILAY DEB Versus THE STATE OF ASSAM AND ANR.	MR G GOSWAMI	SC, P AND R.D.
37	WP(C)/1518/2023	MARJINA BEGUM @ MARJINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
38	WP(C)/4243/2023 WITH WP(C)/2557/2015 (D/O), WP(C)/2990/2017 (D/O), FIXED	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
39	WP(C)/7545/2023	SMT. RITASRI BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
40	WITH WP(C)/2300/2024	AJOY BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP
41	WP(C)/1678/2024 FIXED	BALEN BARO Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG SC, FINANCE
42	WP(C)/1995/2024 FIXED	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, AG SC, PWD

43	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. B CHAKRABORTY (R-9) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) MRS P HAZARIKA(R-8,9) DY.S.G.I. MS. RIA TIWARI (R-8,9) MR. BIJAN CHAKRABORTY (R-8) SC, F C I
44	WP(C)/4190/2024 B/O	DR. HALIM REZA Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, HEALTH
45	WP(C)/4972/2024	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
	WITH			
46	WP(C)/5517/2024	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
47	WP(C)/6762/2024 B/O	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	MR D BHATTACHARYA MR. J K GOSWAMI SC, FOREST
48	WP(C)/57/2025 FIXED	SMTI MOONMOON SEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, FINANCE SC, TREASURY
ORDERS				
49	Cont.Cas(C)/248/2017	HIRAMOCHAN DOLEY Versus HEMA DOLOI BORGHAIN and ANR.	MR.B K SINGH MS.M BORA	MR.M BISWAS (R- 1 & 2)
50	Cont.Cas(C)/336/2018	NANDINI ADHIKARI Versus AMARENDRA BARUAH AND 4 ORS.	MRS. K DEVI MS R P BARUAH	MR. A DEKA (R5) MR. A DAS (R1)
51	Cont.Cas(C)/369/2020	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R 1,2,3)
52	Cont.Cas(C)/452/2021 WITH WP(C)/876/2022(D/O)	SOUVIK SENGUPTA Versus PRAMOD AGARWAL AND 3 ORS	MR. P J SAIKIA MS. M KECHII	
53	WP(C)/122/2025 WITH OFFICE NOTE, FIXED	CHANDAN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. T R SARMA P. BORAH MS. S PHUKAN NAYANMONI KALITA	SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025

7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4954/2024	JOYFUL NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/1233/2025	MAJEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1244/2025	MD IDRISH ALI, Versus THE UNION OF INDIA AND 5 ORS.	MS. M MEDHI MD. I HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1254/2025	MUSTT SAHARA KHATUN @ SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. M MEDHI MD. I HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/1267/2025	SAHERA KHATUN Versus THE UNION OF INDIA	MD S HOQUE MR. M DEKA S ISLAM MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1271/2025	JANMONI BEGUM AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J C GOGOI MR. K KALITA MR B ISLAM MR. H KAKATI	GA, ASSAM
7	WP(C)/1279/2025	ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. M MEDHI MD. I HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/1280/2025 B/O	NAJAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/1281/2025 B/O	MD. SHAHEB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/1290/2025	ABU BAKKAR SIDDIQUE ALIAS MD ABU BAKKAR SIDDIQUE ALI Versus THE UNION OF INDIA AND ORS	MR. M A SHEIKH MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/1304/2025	SUKURJAN NESSA ALIAS SUKURON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED R KHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/1310/2025	SAITAN NESSA @ MUSSTT SAITAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. S HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/1318/2025 B/O	MD. SIDAR ALI @ SEDAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A Z AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

14	WP(C)/4551/2024 B/O, WITH LCR	ABDUL AZIZ@ A AZIZ Versus THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
15	WP(C)/6623/2024 B/O, WITH LCR	SABIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/6943/2024 B/O, WITH LCR	ANOWARA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/628/2025 B/O	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/239/2025 in WP(C)/628/2025	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

ORDERS

18	Review.Pet./31/2020 WITH LCR, IN WP(C)/3189/2016 (D/O)	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	Review.Pet./22/2021 WITH LCR, IN WP(C)/883/2020 (D/O)	RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	Review.Pet./36/2022 WITH LCR, IN WP(C)/2587/2019 (D/O)	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

21 [Review.Pet./173/2024](#)
IN WA/394/2016 (D/O)

ELIAS AHMED
Versus
THE STATE OF ASSAM AND 7 ORS

MR. S K ROY
MRS. M M ROY
S MEDHI

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, SLRC
SC, FOREST
SC, HEALTH

HEARING

22 [WP\(C\)/86/2020](#)
FIXED, WITH LCR

OSMAN ALI @ OSMAN GONI
Versus
UNION OF INDIA AND 4 ORS

MR. N H MAZARBHUIYAN
MS. L WAJEEDA
MR. M H SAIKIA
R ALI

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/534/2025	CHAND MOHAMMAD ALI AND 3 ORS Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
2	AB/535/2025	SRI PRANJAL SAIKIA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
3	AB/540/2025	ABBAS ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
4	AB/543/2025	ALI HUSSAIN Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
5	AB/544/2025	DENIS DIENGNAN Versus THE STATE OF ASSAM	MR R ISLAM MR. H L SHANGEEISHO	PP, ASSAM
6	AB/546/2025	PUSPA MANDAL Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
7	AB/547/2025	INDESWAR BORA Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
BAIL HEARING				
8	AB/2804/2024 FIXED	JURAN ALI AHMED Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
9	AB/71/2025 FIXED	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
10	AB/224/2025 FIXED	HIMANGSHU DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	AB/333/2025 FIXED	SAHIL SARKAR Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA	PP, ASSAM

12	AB/433/2025 FIXED	BHUPEN BARMAN Versus THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM
13	AB/450/2025 FIXED	ABU BAKKAR SIDDIQUE @ BAKKAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/5/2025	PULAK DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. H DAS P BHAGAT	GA, ASSAM
ADMISSION				
2	Mat.App./15/2025	XXXXXXX Versus XXXXXXX	MR. U C RABHA MR. S M SARMA	
3	Mat.App./17/2025	XXXXXXX Versus XXXXXXX	MR. P J SAIKIA MR S ISLAM MR. R ISLAM	
4	Mat.App./18/2025	XXXXXXX Versus XXXXXXX	MR. S K GHOSH MS F AHMED	
5	CRL.A(J)/30/2025	SATRUGHAN MAJHI Versus THE STATE OF ASSAM	MRS. P B BORDOLOI FOR LEGAL AID	PP, ASSAM
	WITH I.A.(CrI.)/193/2025 in CRL.A(J)/30/2025	SRI SATRUGHAN MAJHI Versus THE STATE OF ASSAM	FOR LEGAL AID	PP, ASSAM
ORDERS				
6	CrI.A./335/2022 WITH LCR 3 FILES. P.B-2.	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS A BORAH MS. J GHOSH	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
	WITH I.A.(CrI.)/798/2022 in CrI.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM

7	I.A.(CrI.)/1013/2023 WITH LCR 3 FILES. P.B-2. FIXED. in CrI.A./387/2023	NAHURUL ISLAM @ NAHURUL ALI SK Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./387/2023	NAHURUL ISLAM @ NAHURUL ALI SK Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S ISLAM MR. A AHMED MR. I U CHOWDHURY	MR. K P PATHAK (R-2) MR. K P PATHAK (R-2) PP, ASSAM
8	CrI.A./2/2024 WITH LCR 3 FILES. FIXED.	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/12/2024 in CrI.A./2/2024	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
9	CrI.A./50/2024 WITH LCR 4 FILES. P.B-2.	YEAD ALI @ EYAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/163/2024 in CrI.A./50/2024	YEAD ALI @ EYAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
10	CrI.A./249/2024 WITH LCR 5 FILES.	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J MOLLAH MR J DAS MRS. A BHANU MR. A AHMED MS. S P DAS MR. I U CHOWDHURY A. N. H PHOM	MR A HUSSAIN(R-2) J U AHMED (R-2) MR S A REEYAZ(R-2) PP, ASSAM
	WITH I.A.(CrI.)/735/2024 in CrI.A./249/2024	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM
11	I.A.(CrI.)/506/2024 WITH LCR 3 FILES. in CrI.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	MR. S BISWAS MR. S BISWAS PP, ASSAM
	WITH CrI.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
12	I.A.(CrI.)/739/2024 in CrI.A./4738/2024	BICHITRA RUHI DAS Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
	WITH CrI.A./4738/2024 (Filing Number)	BICHITRA RUHI DAS Versus THE STATE OF ASSAM AND ANR B	MR P KATAKI	
13	I.A.(CrI.)/102/2025 in CrI.A./12009/2024	THE STATE NATIONAL INVESTIGATION AGENCY Versus AKBAR ALI @ AKBAR ALI	MR. R K D CHOUDHURY	
	WITH CrI.A./12009/2024 (Filing Number)	The State National Investigation Agency Versus Md Akbar Ali alias Akbar Ali and Anr	RANJIT KUMAR DEV CHOUDHURY	
14	I.A.(CrI.)/196/2025 in CRL.A(J)/827/2025	BITUPAN GOGOI Versus THE STATE OF ASSAM	MS. B SARMA	PP, ASSAM

	WITH CRL.A(J)/827/2025 (Filing Number)	SRI BITUPAN GOGOI Versus THE STATE OF ASSAM	MS BIJITA SARMA	
15	I.A.(CrI.)/208/2025 in CrI.A./744/2025	MANIK SENCHOWA @ MANIK SENCHUA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
	WITH CrI.A./744/2025 (Filing Number)	SRI MANIK SENCHOWA ALIAS MANIK SENCHUA Versus THE STATE OF ASSAM	MAYUR DAS	
	WITH I.A.(CrI.)/745/2025 (Filing Number)	SRI MANIK SENCHOWA ALIAS MANIK SENCHUA Versus THE STATE OF ASSAM	MAYUR DAS	
HEARING				
16	CRL.A(J)/47/2021 3 Y 10 M 14 D :WITH LCR 4 FILES, P.B.-2	BABLU BHUYAN Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM
17	CRL.A(J)/50/2021 3 Y 5 M 7 D :WITH LCR 4 FILES, P.B.-2	MD. TAHER ALI Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/5/2022 3 Y 11 M 25 D :WITH LCR 5 FILES, P.B.-2	RAM GARH Versus THE STATE OF ASSAM	MRS. R S CHOWDHURY, SC, ASSAM STATE LEGAL SERVICE AUTHORITY MS. B CHOWDHURY, AMICUS CURIAE	GA, ASSAM PP, ASSAM
19	Mat.App./11/2022 WITH LCR.	XXXXXXXXX Versus XXXXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	MR. S K GOSWAMI(AMICUS CURIAE)

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3627/2016 FIXED	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE
2	WP(C)/757/2018	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	MR. A R BHUYAN GA, ASSAM MR A U AHMED MR. A I HUSSAIN SC, IRRIGATION
3	WP(C)/2771/2018	PRONOJIT KUMAR PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
4	WP(C)/7511/2018	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE
5	WP(C)/7528/2018	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST Versus UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
6	WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4)
	WITH I.A.(Civil)/1823/2021 in WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP

7	WP(C)/1301/2019	SAJANA BEGUM RAJBARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MRS. A AHMED MS. M MEDHI	GA, ASSAM
8	WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	MR C BARUAH(SC, ACCNT.GEN.) MR. B D KONWAR(SC, MARKETING BOARD) GA, ASSAM MR S M T CHISTIE(SC, AGRICULTURE DEPT.) MR. N J GOGOI (SC, ASAMB)

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



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[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/49/2025 FIXED	SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
2	Cont.Cas(C)/122/2025	SMT KOSMIKA SENGYUNG AND 2 ORS Versus UTTAM DAULAGUPU AND ANR	MR D KALITA MR J LOTH	
3	WP(C)/608/2025 FIXED	JAHURA KHATUN AND 11 ORS. Versus THE AEGCL AND 6 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, BTC SC, AEGCL MS. M BARMAN, JR. GA, ASSAM
4	WP(C)/994/2025 FIXED	OCHAMAN ALI Versus THE UNION OF INDIA AND 7 ORS	MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC
5	WP(C)/1143/2025 FIXED	DIPAK RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS R BEGUM MS. S B CHOUDHURY	GA, ASSAM SC, REVENUE
6	WP(C)/1156/2025 FIXED	DIPOK BISWAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S A AHMED MR S AHMED MR. F A AHMED A. KHANAM	SC, P AND R.D. GA, ASSAM SC, ASEC
7	WP(C)/1232/2025	DEHARING NAIDING Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. B BARUAH MR U RONGPI	SC, DIMA HASAO
8	WP(C)/1237/2025	BEAUTY BEGUM Versus PUNJAB NATIONAL BANK AND ANR	MR. M. KATAKI	SC, PNB
9	WP(C)/1243/2025 CAVT. NO.001620/25,N	JIBAN KRISHNA SAHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	GA, ASSAM MR. D SARAF MR. R ALI FOR CAVEATOR SC, REVENUE
10	WP(C)/1246/2025	UNION OF INDIA AND 2 ORS. Versus RUMI BORO	MRS. A GAYAN	
11	WP(C)/1248/2025	ZENITH CAREER ACADEMY, NGO AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED MR S AFRIDI	GA, ASSAM DY.S.G.I. SC, FINANCE DEPTT.

12	WP(C)/1252/2025	AYUB ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, S E C
13	WP(C)/1265/2025	CHANDAN KUMAR ROY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	GA, ASSAM SC, PWD SC, REVENUE
14	WP(C)/1268/2025	AFUJA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS S S ZIA	GA, ASSAM
15	WP(C)/1272/2025	RAKIBUL HUSSAIN Versus THE HONORABLE SPEAKER, ASSAM LEGISLATIVE ASSEMBLY AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	GA, ASSAM
16	WP(C)/1284/2025	DEBASISH DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. R P HAZARIKA MR. B K DAS AMIR HUSSAIN MR. A. HAQUE	DY.S.G.I.
17	WP(C)/1287/2025	ZAKIR UDDIN CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA M. HOSSAIN	DY.S.G.I.
18	WP(C)/1295/2025	GANESH TAMULI Versus THE UNION OF INDIA and ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I. SC, TAXES
19	WP(C)/1297/2025	MOHIT AGARWAL Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	WP(C)/1311/2025	BINITA DAS BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR. P K GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/391/2025 in WP(C)/2577/2023	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND ORS	MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
	WITH WP(C)/2577/2023	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
ADMISSION				
22	WP(C)/3671/2021 FIXED	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM MR. T U LASKAR (R-4 TO 7) MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
23	WP(C)/6754/2021 B/O	ROUSHANARA BEGUM SADOIL Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM MR. B J GHOSH (R-6) MR. S P CHOUDHURY (R-4) MR. I ALAM (R-6) MR. T SK (R-6)
24	WP(C)/5995/2023 FIXED	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
25	WP(C)/6758/2023 FIXED	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM MR P NAYAK (R-4 & 5) SC, REVENUE
26	WP(C)/1458/2024 B/O	GOBIND AGARWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC

27	WP(C)/5989/2024 FIXED	JELAL UDDIN AHMED Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	SC, A G V B
28	WP(C)/6038/2024 FIXED	SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	DR G J SHARMA (R-1 TO 4) SC UCO BANK MR S NATH(R-1 TO 4)
29	WP(C)/6287/2024 FIXED	HUSSAIN AHMED CHOUDHURY Versus THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHDC	GA, ASSAM MRS. V L SINGH DY.S.G.I. SC, PWD
30	WP(C)/6431/2024 FIXED	ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION MR. P DAS (R-5)
	WITH			
31	WP(C)/5774/2024	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION MR. P DAS (R-6)
32	WP(C)/6792/2024	SMTI. RUPANJALI BORA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR. L GOGOI MS. D GOGOI	GA, ASSAM MR. J K GOSWAMI(R-7 TO 15) MR. J ABBAS (R-5,6) MR M HANDIQUE(R-5,6) MR A DEY (R10, R12, R13) MR D J BORO (R-7 TO 15)
33	WP(C)/6963/2024 FIXED	DHARMENDRA AGARWAL Versus THE UNION OF INDIA AND 2 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	SC, GST
	WITH I.A.(Civil)/661/2025 in WP(C)/6963/2024	THE UNION OF INDIA ORS Versus SHRI DHARMENDRA AGARWAL		MR. P MAHANTA
34	WP(C)/238/2025 FIXED	TAHAZ ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM SC, REVENUE
35	WP(C)/427/2025 B/O	MOMIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
36	WP(C)/612/2025 FIXED	DILIP KR SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
37	WP(C)/663/2025 FIXED	MD ALTAP HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN	SC, P AND R.D. GA, ASSAM
38	WP(C)/678/2025 FIXED	UMMEHANI AHMED Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY SC, REVENUE MR P P SARMA
39	WP(C)/683/2025 FIXED	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY MR P P SARMA SC, REVENUE

ORDERS

40	Cont.Cas(C)/625/2024	RASHIDA KHATUN Versus DIBAKAR NATH	MR. A ALI MR S ISLAM MR. Y ALI
41	Cont.Cas(C)/697/2024	ABHIGYAN RAJ DUTTA Versus P.R. GHARPHALIA AND 2 ORS	MR MINTU SAIKIA MS R DUTTA

42	WP(C)/2060/2024	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
43	I.A.(Civil)/3957/2024 in WP(C)/5898/2024	KRISHNA KAKATI Versus EPI ARIFA AZIM AND ORS	MR. T K BHUYAN ARUNABH SARMA ARUNABH SARMA	GA, ASSAM SC, REVENUE
	WITH WP(C)/5898/2024	EPI ARIFA AZIM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
44	WP(C)/6783/2024 FIXED	TAJ UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR H AHMED MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
45	WP(C)/279/2025 FIXED	NURUL ISLAM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM
46	WP(C)/841/2025 WITH OFFICE NOTE, FIXED	FIROZ IFTHEKAR MAZUMDER AND 2 ORS Versus THE UNION OF INDIA AND 15 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./10/2025	M/S DB TRADING CO. AND ANR Versus THE ENGINEER -IN- CHIEF, MILITARY ENGINEER SERVICES AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	
- FOR ORDERS -				
2	WP(C)/2936/2018	BIBEKA NANDA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A D CHOUDHURY	DR. B AHMED SC, CO OP MS U DAS, R-5
3	WP(C)/7377/2018	NEKIBUR ZAMAN @ NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	MR. A C SARMA (R5) MR. N UPADHAYAY MR. G C BORAH (R5) SC, IRRIGATION (R1-R5)
4	Cont.Cas(C)/66/2019	RAMESH CHANDRA BARMAN Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MR D GOGOI	
5	Cont.Cas(C)/289/2019	BIPUL NATH Versus RAJ CHAKROBORTY AND ANR.	MS. T SOM MR H DAS MR. P TELI	MR. D SAIKIA MRS. V L SINGH MR. D NATH
6	Cont.Cas(C)/432/2019	DOMYANTI NAMASUDRA Versus SANJEEB KR. DAS	MS C M DEKA MR. N AHMED MR. D HUSSAIN MR. A S TAPADER MR M AHMED	
7	Cont.Cas(C)/700/2019	BHUGIRAM HAZARIKA Versus ANURAG GOYAL, IAS AND 5 ORS	MR. P J SAIKIA MS B GAYAN MS. R GOGOI MS D DUTTA	
8	Cont.Cas(C)/729/2019	RINKU GOGAI Versus PRATAP SINGHA	MR K K MAHANTA MR. J LASKAR MR. K M MAHANTA MR B M DEKA MR F Z MAZUMDER MR S GAUTAM	MR H SARMA ADDL. SR. GA, ASSAM
9	WP(C)/1079/2019 WITH OFFICE NOTE	PUNGBILI BASUMATARY Versus THE UNION OF INDIA AND 4 ORS		MR. S C KEYAL SC, AG MR. A M DUTTA MR. K K PARASAR (C.G.C., R1-R5) ASSTT.S.G.I.

10	Review.Pet./57/2021 WITH WP(C)/1181/2021 (D/O), WP(C)/1049/2021 (D/O), FIXED	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	MR. P J PHUKAN, SC, GAUHATI UNIVERSITY MS. R DEKA, SC, SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT MR. R DHAR, GA, ASSAM
	WITH			
11	Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	WITH			
12	WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	WITH			
13	WP(C)/1002/2023	MS. MOUSUMI BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
	WITH			
14	WP(C)/3513/2023	KUSHAL CHANDRA BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
	WITH			
15	WP(C)/789/2021	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
	WITH			
16	WP(C)/5063/2021	DHAN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HEALTH
	WITH			
17	WP(C)/7111/2022	ABDUL LATIF SK AND 44 ORS Versus THE STATE OF ASSAM AND 68 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	MR. A M BORA (r-4) GA, ASSAM MR. J PATOWARY (r-5) MR. S ISLAM (r-1-16, 18- 24, 26-34, 36-42, 44-69) MR A HAWARI (r-1-16, 18- 24, 26-34, 36-42, 44-69) MS. C CHOUDHURY (r-4) MR. V A CHOWDHURY (r-5) SC, REVENUE
	WITH			
18	WP(C)/330/2023	MUSFIKUR RAHMAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM
	WITH			
19	I.A.(Civil)/3797/2024 in WP(C)/8043/2022	OIL INDIA LIMITED Versus LOMBIT KONWAR AND 3 ORS	SC, OIL	MR. P P DUTTA
	WITH			
	WP(C)/8043/2022	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
	WITH			
21	WP(C)/1249/2022	FORCE NO. 0750090137 CT/GD NARUJ KR. DOLEY Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. G PEGU ASSTT.S.G.I.
	WITH			
22	WP(C)/3399/2022	UBC/380 UTTAM KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MISS B DAS	GA, ASSAM

23	WITH WP(C)/3351/2022	SARIF UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MISS B DAS	GA, ASSAM
24	WP(C)/5743/2022	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
25	WP(C)/1652/2023	NRIPEN BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. P BORAH MRS K M SAIKIA	MR. C S HAZARIKA (R-1, R-2, R-4, R-6 & R-8) GA, ASSAM MR P NAYAK (R-3 & R-5) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
26	WP(C)/5668/2023	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD
27	WP(C)/2462/2024	HEMANTA SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR Z HUSSAIN MR. M HOQUE	SC, HEALTH
28	WP(C)/3656/2024	PRASAD KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
29	WP(C)/4274/2024	PRAFULLA BORA, APS (RETD.) AND 39 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	GA, ASSAM SC, AG SC, FINANCE
30	WP(C)/5154/2024	ASHA BASFOR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, AG
31	WP(C)/5305/2024	KHAIRUN NESSA @ KHAIRUN BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
32	WP(C)/5351/2024	SHAHJAMAL UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
33	WP(C)/5704/2024	KONGKENDRA FOUZDER Versus STATE OF ASSAM AND 4 ORS.	MR. T DAS MS. N GOGOI MR. H ALI	SC, FINANCE AND TAXATION
34	WP(C)/6333/2024 FIXED	NAZIBUR JAMAN Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. S S ROY (C.G.C) DY.S.G.I.
35	WITH WP(C)/3950/2024	PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MRS S BARUAH DY.S.G.I.
36	WITH WP(C)/5788/2024	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
37	WITH WP(C)/5921/2024	IKBAL HUSSAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
38	WITH WP(C)/5950/2024	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.

39	WITH WP(C)/5952/2024	MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
40	WITH WP(C)/5955/2024	MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
41	WITH WP(C)/5958/2024	SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
42	WITH WP(C)/5987/2024	DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.
43	WITH WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
44	WITH WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.
	WITH I.A.(Civil)/4052/2024 in WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	DY.S.G.I.
45	WITH WP(C)/6159/2024	ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
46	WITH WP(C)/6166/2024	JITU ALI Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MRS S BARUAH(C.G.C) DY.S.G.I.
47	WITH WP(C)/6179/2024	SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY (C.G.C) DY.S.G.I.
48	WITH WP(C)/6185/2024	DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MRS S BARUAH(C.G.C) DY.S.G.I.
49	WITH WP(C)/6192/2024	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY (C.G.C) DY.S.G.I.
50	WITH WP(C)/6212/2024	GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	MRS S BARUAH(C.G.C) DY.S.G.I.
51	WITH WP(C)/6221/2024	UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MRS S BARUAH(C.G.C) DY.S.G.I.
52	WITH WP(C)/6231/2024	JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
53	WITH WP(C)/6245/2024	SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH

54	WITH WP(C)/6252/2024	TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. S S ROY(C.G.C) DY.S.G.I.
55	WITH WP(C)/6315/2024	RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
56	WITH WP(C)/6408/2024	MADHAB BARO Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
57	WITH WP(C)/6419/2024	DHANDWIP DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
58	WITH WP(C)/6436/2024	NAYANMONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SUTRADHAR J.P. BARUAH	MR. S S ROY (C.G.C) MRS S BARUAH (C.G.C) DY.S.G.I.
59	WITH WP(C)/6448/2024	KRIPENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
60	WITH WP(C)/6450/2024	JINTU DAS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY(C.G.C) DY.S.G.I.
61	WITH WP(C)/6456/2024	NAYAN JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	MR. S S ROY(C.G.C) DY.S.G.I.
62	WITH WP(C)/6459/2024	PANKAJ DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY(C.G.C) DY.S.G.I.
63	WITH WP(C)/6474/2024	DEBARAJ RAJBONGSHI Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. S S ROY(C.G.C) DY.S.G.I.
64	WITH WP(C)/6513/2024	RAHIMUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH	MS. B SARMA (R-1) DY.S.G.I.
65	WITH WP(C)/6661/2024	ANUP CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	MR. S S ROY DY.S.G.I.
66	WITH WP(C)/6727/2024	MOHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MR Y. BARBHUIYA	MRS S BARUAH(C.G.C) DY.S.G.I.
67	WITH WP(C)/6790/2024	ANIRUDDHA NARAH Versus THE UNION OF INDIA AND 10 ORS.	M SARMAH A DAS	MRS S BARUAH(C.G.C) DY.S.G.I.
68	WITH WP(C)/6808/2024	AJIT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS.	MR. R BORA MS R MEDHI	MRS S BARUAH (C.G.C) DY.S.G.I.
69	WP(C)/6974/2024	UTPAL BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
70	WP(C)/7065/2024 B/O	AJOY KACHHUA Versus UNION OF INDIA AND 5 ORS	MR S DAS P J DAS	MR H GUPTA DY.S.G.I.

71	WP(C)/210/2025	IMDAD CHAND Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	GA, ASSAM SC, NHM SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
72	Arb.P./10/2021 B/O	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
73	WP(C)/111/2022	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
74	WP(C)/3841/2022	FARHANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
75	WP(C)/5598/2022	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
76	WP(C)/6563/2022	MOMINUL ISLAM Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, PWD ROAD GA, ASSAM
77	WP(C)/8447/2022	DR. BONORANJAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
78	WP(C)/562/2023	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
WITH				
79	WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	GA, ASSAM MR. P J PHUKAN MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
80	WP(C)/4964/2023	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	MR. J BARMAN (R-4,5,6,7,8,10, 11,12,9,13,14,16,17,19,18,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
81	WP(C)/394/2024	PANKAJ CHETRI Versus THE UNION OF INDIA AND 10 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR S CHAKRABORTY (r-10) MR. S S ROY (r-1,3,4,6,7,8) DY.S.G.I.
82	WP(C)/3441/2024	MANJUSRI NAYAK Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. A NAYAK	GA, ASSAM SC, WPT AND BC
83	WP(C)/3450/2024	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
84	WP(C)/3534/2024	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
WITH				
85	WP(C)/1512/2024	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC

86	WP(C)/3566/2024 CAVT. NO.06732/024,	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
WITH				
87	WP(C)/3375/2024	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM SC, WPT AND BC
88	WP(C)/5303/2024	RABUL SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	MR. R DHAR SC, HANDLOOM, TEXTILE AND SERICULTURE
89	WP(C)/6445/2024	SURAJ GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
WITH				
90	WP(C)/6446/2024	DHARANI DHAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
91	WP(C)/6716/2024	RANJEETA CHANDI AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MS M NIROLA MR. R K MAHANTA	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE

BAIL HEARING

92	AB/1933/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/233/2016	SMTI ARUNA CHUTIA Versus PRITAM SAIKIA and 4 ORS	MR.P TALUKDAR MS.A DAS	MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R- 1&2)(R-3&4) MR.D CHETIA(R- 1&2) MR. R R CHOUDHURY(R-1)
2	Cont.Cas(C)/55/2021	DHANJYOTI NATH Versus PREETOM SAIKIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2,7) MR S M T CHISTIE MR. R MAZUMDAR (r-7) MS. N PHUKAN MR. A PHUKAN (r-7) MS K DAS
3	Cont.Cas(C)/84/2021	BHABENDU PURKAYASTHA @ BISHNUPADA PURKAYASTHA Versus PREETAM SAIKIA AND 2 ORS	MR. A KHANIKAR	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN
4	Cont.Cas(C)/133/2021	DILIP KUMAR NATH Versus PREETOM SAIKIA, IAS AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD	
5	Cont.Cas(C)/145/2021	HAFIZ UDDIN CHOUDHURY AND ANR Versus PREETOM SAIKIA AND 2 ORS.	MR. J LASKAR MR R DAS	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. R MAZUMDAR MS N M SARMA
6	Cont.Cas(C)/148/2021	RUMI DEVI Versus PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R BARUAH MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE (R-3) MR S M T CHISTIE (R-3) MR G GOSWAMI
7	Cont.Cas(C)/165/2021	BIJU CHANDI Versus PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE (3) MS. P CHAKRABORTY MR B KAUSHIK MR A CHALIHA SC, EDU
8	Cont.Cas(C)/170/2021	PHAGUN DAIMARI AND ANR Versus PREETOM SAIKIA AND 3ORS.	MR. J LASKAR MR R DAS	MR S M T CHISTIE (R1) MR. P K BORAH (R1) MR. U SARMA
9	Cont.Cas(C)/176/2021	RUMMANA MAZUMDER Versus PRITAM SAIKIA, IAS AND ANR	MR. K D SARMA MS. M DUTTA	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR. U SARMA(R-2)

10	Cont.Cas(C)/192/2021	NIKUNJA KR. KAKATI Versus PHANINDRA JIDUNG	MR. K R PATGIRI	
11	Cont.Cas(C)/213/2021	DEBANGSHU KR. BHOWMIC Versus PREETOM SAIKIA AND ANR.	MS D BORGHAIN MR. P GOHAIN MS M SHARMA MS. K BORUAH	MR. K GOGOI
12	Cont.Cas(C)/319/2021	MRS. PUTUMAI DEVI Versus SUBHASH DAS AND 2 ORS	MR C GOSWAMI	MR. D SAIKIA (R2) MR S M T CHISTIE (R2) MR. P K BORAH (R2) MR. S R BORUAH
13	Cont.Cas(C)/448/2021	SRIMANTA KALITA Versus BHARAT BHUSHAN DEV CHOUDHURY AND 4 ORS.	MR. U N CHATTRY MR. O LASKAR	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. B PURKAYASTHA (R-3) MR. B ZAMAN (R-3) MS N M SARMA (R-1)
14	Cont.Cas(C)/462/2021	BEGUM HILALY AHMED Versus RATUL KUMAR DAS AND ANR	MR. K R PATGIRI MRS. MRS. C DAS	MR S BORTHAKUR (R-1) MR P H KONWAR (R-1)
15	Cont.Cas(C)/467/2021	KAMAL NARAYAN DEKA Versus MRS. MADHURIMA BARUAH SEN AND ANR	MS. A TALUKDAR S BORA	
16	Cont.Cas(C)/476/2021	BIMAL CHANDRA MODAK Versus F.H. CHOUDHURY, ACS AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-1,2) MS. P CHAKRABORTY (r-1)
17	Cont.Cas(C)/494/2021	RANJIT KUMAR RAMCHIARY Versus JAGADISH PRASAD BRAHMA	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. B CHOUDHURY MR. S BORA MR P NAYAK
18	Cont.Cas(C)/30/2022	KAMAKHYA BRAHMA Versus MAMATA HOJAI	MR M HOQUE S DEVI	
19	Cont.Cas(C)/46/2022	KANIKA CHAUDHURY Versus PREETOM SAIKIA AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2)
20	Cont.Cas(C)/54/2022	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
21	Cont.Cas(C)/473/2022	NILIMA SULTANA AHMED Versus SURANJANA SENAPATI, ACS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MR. N J KHATANIANR MR B KAUSHIK
22	Cont.Cas(C)/490/2022	ANIMA SAIKIA Versus DHARMA KANTA MILI	MR. P. SINGHA MR P H KONWAR	MR. K GOGOI MR. D UPAMANYA (R2) MS. I DAS (R2)

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Review.Pet./11/2024 TR.P.(C) 34/2023(D/O), B/O	HEMA GOGOI Versus RENU KONWAR GOGOI	MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP	MR S SHARMA MR. M HASSAN
MOTION				
2	CRP/10/2024	USHA PAUL AND ANR Versus BAPPON KOIRI	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
3	CRP/52/2024	JOMINA KHATUN AND ANR Versus SAMSUL ISLAM AND 2 ORS	MS. G BORAH	
4	CRP(IO)/343/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MUSSTT. FAJILA KHATUN AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
5	Tr.P.(C)/8/2025	SMTI BOBITA NATH Versus SONTUSH DEB NATH	MR. I ALAM	
6	Tr.P.(C)/9/2025	SMTI MUKTI BARMAN Versus CHANDI CHANDRA BARMAN	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	
7	CRP/28/2025	RADHA RANI DAS AND 3 ORS. Versus ASHISH MAZUMDAR AND 8 ORS.	MR. U N CHATTRY MR. O LASKAR	
8	CRP/29/2025 CAVT. 1238/2024	KIRAN RANI NATH Versus LAKSHMI DEB AND 2 ORS.	MR. A K PURKAYASTHA MR. S NATH R SAHA	MR. D CHAKRABARTY MS D.CHAKRABARTY FOR CAVEATOR
9	CRP/30/2025	MD ABDUS SUBUR MIAH @ MD SUBUR ALI Versus SMT SWARNA BORTHAKUR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
10	CRP(IO)/36/2025 B/O	SMT DINESWARI KALWAR AND 2 ORS. Versus ON THE DEATH OF SRI GANESH CHANDRA DUTTA, HIS LEGAL HEIRS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	

11	CRP(IO)/72/2025	INDRAJIT BORO AND ANR Versus NEPAL CHANDRA SEAL @ NEPAL CHANDRA SIL	MR. H C SARMA MR. R SARMAH	
12	CRP(IO)/73/2025	ROBIN BHUYAN AND ANR Versus DIPALI BHUYAN AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	
13	CRP(IO)/74/2025	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD POMPA CHOUDHURY PRIYANKU PRATIM PARASOR B.L. SARMA DIPALI KALITA	
14	CRP(IO)/76/2025	RATAN DUTTA Versus SANTOSH THAPA AND 6 ORS.	MR. S K GHOSH MS F AHMED	
15	CRP(IO)/77/2025	MD. SARIF UDDIN BARBHUIYA Versus MD. SAFAR UDDIN BARBHUIYA AND 2 ORS	MR. I ALAM MR. T SK T MAZUMDER	
16	CRP(IO)/78/2025 CAVT. 1162/2024	BIHUA CHETIA Versus THANESWAR CHUTIA	MR A K DAS RITURAJ BARUAH	
17	WP(C)/1289/2025	PRANJIT BANIK Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, GHC
ADMISSION				
18	MACApp./205/2023	SADHANA DEVDUTTA AND ANR. Versus GANGARAM BARMAN AND ANR.	MR. R GOSWAMI	MR. K K BHATTA(R-2)
19	CRP(IO)/175/2024 B/O	ALOK GOGOI Versus NIRALA GOGOI AND ANR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MR. SAILENDRA DEKA MR JITENDRA DAS(R-1,2)
20	CRP(IO)/398/2024 FIXED	NASIR UDDIN AHMED Versus URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
21	MACApp./70/2025	SUNITI SUTRADHAR Versus M/S. NATIONAL INSURANCE CO. LTD.	MR. S SINGH MR. A BHATTACHARYYA	
22	MACApp./71/2025	M/S. NEW INDIA ASSURANCE CO. LTD. Versus CHAFIKUL ALIAS@ SOFIKUL HUSSAIN	MR. K K BHATTA P GOSWAMI	
WITH				
	I.A.(Civil)/629/2025 in MACApp./71/2025	NEW INDIA ASSURANCE CO. LTD. Versus MD CHAFIKUL ALIAS SOFIKUL HUSSAIN	MR. K K BHATTA P GOSWAMI	
23	MACApp./72/2025	NATIONAL INCURANCE COMPANY LTD. Versus ANJU DEVI AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
WITH				
	I.A.(Civil)/633/2025 in MACApp./72/2025	NATIONAL INSURANCE COMPANY LTD. Versus ANJU DEVI AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
24	MACApp./73/2025	ORIENTAL INSURANCE COMAPNY LTD. Versus SARIFUDDIN AHMED AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
WITH				
	I.A.(Civil)/638/2025 in MACApp./73/2025	ORIENTAL INSURANCE COMPANY LTD. Versus SARIFUDDIN AHMED AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
25	MACApp./74/2025	SUMITRA DEVI AGARWAL Versus HIRALAL JAT AND ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	

26	MACApp./76/2025	SANJIB NATH Versus M/S. NATIONAL INSURANCE CO. LTD. AND ORS	MR. S SINGH MR. A BHATTACHARYYA	
27	MACApp./78/2025 CAVT. 1162/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus ZIMI AGARWAL AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/668/2025 in MACApp./78/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus ZIMI AGARWAL AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A R AGARWALA MR ADITYA AGARWALA
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
28	RSA/7/2025 FIXED	RAJIB CHARKI @ RAJIB SARKI AND 13 ORS Versus KRISHNA BAHADUR CHAKRI AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
	WITH I.A.(Civil)/179/2025 in RSA/7/2025	RAJIB CHARKI @ RAJIB SARKI AND 13 ORS Versus KRISHNA BAHADUR CHAKRI AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
29	RSA/15/2025 (AT 2:00 PM), FIXED	FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	
	WITH I.A.(Civil)/513/2025 in RSA/15/2025	FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	
30	RSA/31/2025	JAMAL UDDIN MAZUMDAR Versus BADAR UDDIN MAZUMDAR AND 2 ORS	DR. B AHMED MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
<u>ORDERS</u>				
31	FAO/12/2017 FIXED	SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	MR. N H BARBHUIYA (R-1,2,3,4) MS. N.A. LASKAR (R-1,2,3,4) MS. S. DEY (R-1,2,3,4)
	WITH I.A.(Civil)/782/2017 in FAO/12/2017	SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	
32	I.A.(Civil)/203/2017 (AT 2:00 PM), FIXED in CRP/289742/2017	SMT. BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA
	WITH CRP/289742/2017 (Filing Number)	BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MS.K PHUKAN	PP, ASSAM
33	MACApp./869/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT ANJALI DAS AND 3 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. R GOSWAMI Ms. J BARUAH MS. N. MAHANTA
34	RSA/142/2021 WITH LCR	HAZRAT ALI Versus MD. EUSAB ALI AND 3 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B J MUKHERJEE (R-1,2) MS R SAHA(R-1,2)
35	CRP/68/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
	WITH CRP/61/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)

37	WITH CRP/62/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
38	WITH CRP/63/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
39	WITH CRP/64/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
40	WITH CRP/65/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
41	WITH CRP/69/2023 WITH LCR	NORTH EAST TRANSMISSION CO LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
42	WITH CRP/70/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
43	WITH CRP/71/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
44	WITH CRP/72/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
45	WITH CRP/73/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
46	WITH CRP/74/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
47	WITH CRP/75/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
48	WITH CRP/76/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
49	WITH CRP/77/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)

50	WITH CRP/79/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
51	WITH CRP/80/2023 WITH LCR	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
52	WITH CRP/82/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MR. R A MAZUMDER	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
53	WITH CRP/85/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3,4,5,6,8) MR. R A MAZUMDER (r-3,4,5,6,8)
54	WITH CRP/87/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY MR. R A MAZUMDER
55	WITH CRP/89/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
56	WITH CRP/90/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
57	WITH CRP/91/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY MR. R A MAZUMDER
58	WITH CRP/92/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
59	WITH CRP/94/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
60	WITH CRP/95/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
61	WITH CRP/96/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
62	WITH CRP/97/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)

63	WITH CRP/98/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
64	WITH CRP/100/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
65	WITH CRP/101/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
66	WITH CRP/102/2023	POWER GRID CORPORATION OF INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MR. A DAS MS M BORAH	GA, ASSAM MR. R A CHOUDHURY (r-3) MR. R A MAZUMDER (r-3)
67	WITH CRP/104/2023	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
68	WITH CRP/135/2024	NORTH EAST TRANSMISSION COMPANY LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
69	WITH CRP/136/2024	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
70	WITH CRP/137/2024	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
71	MACApp./156/2023 WITH LCR	PABAN THAKURIA AND 2 ORS. Versus JAGADISH URAON AND ANR.	MR. R GOSWAMI Ms. J BARUAH	MRS B ACHARYA (r-2) MR. S SHARMA (R-1) MR. A ACHARYA (r-2)
72	CRP(IO)/314/2024 FIXED	SANJIB SAIKIA Versus RAJESH KUMAR GUPTA AND 12 ORS	D DAS D GUPTA	MR. N ALAM (R-1 TO 12) MR K JAIN(R-1 TO 12) S A BAKHTIAR(R-1 TO 12)
73	CRP(IO)/320/2024 (AT 2:00 PM), WITH LCR, FIXED	MD. MAJNUR ALI Versus ANAMIKA KALITA AND ANR	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. A C SARMA (R-1,2) MR G BHARADWAJ(R-1,2) MR B DEORI(R-1,2)
74	CRP(IO)/539/2024 FIXED	ABDUL RASHID @ ABDUL RASID Versus SAYEDUR RAHMAN AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	
75	I.A.(Civil)/1068/2024 RSA 80/2019(D/O), FIXED in RSA/80/2019 WITH MC/25/2024	SRI RAJIB SARMA, Versus SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA
76	MC/6/2025 CRP(I/O) 257/2023(D/O), B/O in CRP(IO)/257/2023	SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS. SAKEN ALI ALIAS SEKANDAR ALI Versus MD RAMJAN ALI AND ORS	MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA MR N RAHMAN	
77	CRP(IO)/15/2025 B/O	ABDUL KADER PARAMANIK Versus ON THE DEATH OF ABDUL RASHID AKAND HIS LEGAL HEIRS AND ORS	MR. A IKBAL MS. M NATH MS. J SARMA	MR M AHMED (R- 1.1 TO 5) MR. A HUSSAIN(R- 1.1 TO 5)

78	CRP/20/2025 FIXED	M/S VAISHNO DEVI TRADERS PRIVATE LIMITED Versus M/S BRAHMAPUTRA TECHNOLOGIES AND 3 ORS	MR A SAIKIA MS. A BORO	
79	I.A.(Civil)/114/2025 WITH LCR in CRP/37/2015 WITH CRP/37/2015 CAVT. NO. 751//2014	SMTI DIPTI RANI SEAL Versus ON THE DEATH OF KISHAN CHAND DUSHAD ON THE DEATH OF KISHAN CHAND DUSHAD HIS LEGAL HEIRS NAMEDLY Versus SMTI DIPTI RANI SEAL	MR D KALITA MR.P J SAIKIA MR.R S MISHRA	MR.R S MISHRA MRG P BHOWMIK MR.B DEB MR.R HAZARIKA MR D KALITA FOR CAVEATOR MR S K DEKA
80	I.A.(Civil)/609/2025 WITH LCR, B/O in CRP/5/2021 WITH CRP/5/2021	NURUT ZAMAN AND ORS Versus NOOR FATEH AND ORS MSTT. NOOR FATEH and 2 ORS Versus ASSAM BOARD OF WAKF, GUWAHATI and 2 ORS.	MS. R CHOUDHURY MR. A SARMA MR. T K BHUYAN MR. S K DEKA MR. J DEKA	MR. H R A CHOUDHURY(R-2 & 3) MS. R CHOUDHURY(R-2 & 3) MR. A GANGULY (SC, Assam Board of WAKF) (R-1) MS. E YASMIN (R-2 & 3)
	WITH I.A.(Civil)/3835/2023 in CRP/5/2021	A. K MOTIUL ISLAM AND ANR Versus MSTT. NOOR FATEH AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. A SARMA MR. T K BHUYAN MR. S K DEKA

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./659/2025	SRI S KAPANI Versus THE STATE OF ASSAM	MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP K BHARALI	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./154/2025 FIXED	SUKHIMAN NESSA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	
3	Bail Appln./367/2025 FIXED	HABIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
4	Bail Appln./497/2025 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
5	Bail Appln./538/2025 FIXED	BINANDA KALITA AND ORS Versus THE STATE OF ASSAM	MR S DAS R DEKA	PP, ASSAM
BAIL HEARING				
6	AB/2937/2024 FIXED	RAMAVATAR MANIHARI @ RAAMAVTER MAHESHWARI Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
7	AB/3135/2024 FIXED	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
8	AB/158/2025 FIXED	JARNESWER MORANG @ JARNESWAR MORANG Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
9	AB/223/2025 FIXED	BOBITA BHUYAN Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
10	AB/242/2025	DHRUBA JYOTI DAS Versus THE STATAE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM
WITH				
11	AB/245/2025	NISANT AANAND Versus THE STATE OF ASSAM	MR. D BARUAH MR. M SAIKIA MS S K GUPTA	PP, ASSAM

12	WITH AB/324/2025	HITESH RAY Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
13	AB/269/2025 FIXED	RAJAT MONDAL Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
14	AB/458/2025 FIXED	MD SAMIR UDDIN Versus THE STATE OF ASSAM	TAWHID LASKAR A BORBHUYAN	PP, ASSAM

ORDERS

15	I.A.(CrI.)/1266/2024 BA 3126/2024(D/O), WITH OFFICE NOTE, FIXED in Bail Appln./3030/2024 WITH Bail Appln./3030/2024	JITEN DEKA Versus CENTRAL BUREAU OF INVESTIGATION	MR. M MORE	PP, ASSAM
		JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
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13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6515/2024	SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) OF SEVAK HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, HIGHER EDU MR. S M T CHISTIE
2	Cont.Cas(C)/124/2025	SMTI SWAPNA BORAH Versus NARAYAN KONWAR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	
3	Cont.Cas(C)/126/2025	ARUP BHATTACHARJEE Versus DILIP KUMAR BAIDYA	MR S NATH MS. R BHARALI	
4	Cont.Cas(C)/128/2025	SATYENDRA DAS Versus AMARJYOTI BARMAN AND ANR	MR. M DEKA MS. J BATHARISA	
5	WP(C)/1241/2025	SABIHA NAZIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY	SC, HIGHER EDU
6	WP(C)/1253/2025	DEBA GOALA Versus THE UNION OF INDIA AND 3 ORS	MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	DY.S.G.I.
7	WP(C)/1261/2025	A.J.M. NAZMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, FINANCE SC, EDU
8	WP(C)/1263/2025	GULAM HAMID Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, FINANCE SC, EDU
9	WP(C)/1264/2025	SMTI SHIBANI MALAKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR	SC, FINANCE SC, EDU
10	WP(C)/1266/2025	SMTI GEETA BALA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, HIGHER EDU
11	WP(C)/1270/2025	PRANAB BARUAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
12	WP(C)/1273/2025	RESMA SULTANA Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM

13	WP(C)/1274/2025	MD. FAKAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY M ALI	SC, SEC. EDU.
14	WP(C)/1282/2025	MOYMUN NESSA LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.
15	WP(C)/1288/2025	MD ABDUL KARIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, SEC. EDU.
16	WP(C)/1291/2025	PRANAB BASUMATARY AND ORS Versus THE STATE OF ASSAM AND ORS	MR. M KALITA MR M BASUMATARI MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
17	WP(C)/1292/2025	BHABESH BAISHYA Versus THE STATE OF ASSAM	MR. M KALITA MR M BASUMATARI MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC. BTC
ADMISSION				
18	WP(C)/4703/2017 PART-HEARD, FIXED	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI GA, ASSAM
19	WP(C)/5075/2016	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
	WITH I.A.(Civil)/1268/2016 in WP(C)/5075/2016	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
20	WP(C)/5846/2021 FIXED	MD. BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H BHUYAN MR K BHUYAN MR. O U AHMED	SC, ELEM. EDU GA, ASSAM K U AHMED (r-5,6,7) MS P SARMA (r-5,6,7) MS N HASAN (r-5,6,7)
21	WP(C)/4650/2023	AMIN SHAMSUL ALOM Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
22	WP(C)/5032/2023 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU
23	WP(C)/6283/2023	KRISHNA DEY BHOWMIK Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU.
24	WP(C)/7340/2023 FIXED	JAKIR HUSSAIN LASKAR AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
25	WP(C)/7551/2023 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
26	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
27	WP(C)/2600/2024 FIXED	MANMATH CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC

28	WP(C)/3224/2024	ARJUN DAS AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
	WITH			
29	WP(C)/3264/2024	KALYAN KISHORE NATH AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
30	WP(C)/3265/2024	ABUL HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
31	WP(C)/3294/2024	LAKHIMAI DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
32	WP(C)/3298/2024	BHUMIDHAR ROY AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
33	WP(C)/3855/2024	DULUMONI BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, AHSEC SC, SEC. EDU.
34	WP(C)/3514/2024 FIXED	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. B U LASKAR (R-7)
35	WP(C)/3737/2024 FIXED	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH	GA, ASSAM SC, SEC. EDU.
36	WP(C)/4197/2024	JINTU MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANIAR (R-5)
37	WP(C)/4530/2024	NURUL ISLAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
38	WP(C)/4934/2024 FIXED	SWARUP KHERSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 4 ORS	MR. B BARUAH MR U RONGPI	MR V JAMMAR(R-5) MR B HAZARIKA (R-5) MR. M SHARMAH(R-5) MR. T NATH(R-5) SC, N C HILLS
39	WP(C)/5244/2024	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM MR. M SMITH (R-4) SC, G U
40	WP(C)/5411/2024 FIXED	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
41	WP(C)/6169/2024	SUBRATA NATH AND 17 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
	WITH			
42	WP(C)/6064/2024	KH. BIDYAPATI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
43	WP(C)/6175/2024 FIXED	MONOWER ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU
44	WP(C)/504/2025 FIXED	MD. SAFIUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU MR. A. CHALIHA, SC, FINANCE AND TAXATION
45	WP(C)/524/2025 FIXED	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

46	WP(C)/531/2025 FIXED	SMTI KABITA GOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
47	Cont.Cas(C)/373/2020 FIXED	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
48	WP(C)/8387/2022	SATYENDRA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
49	I.A.(Civil)/2900/2023 RSA 62/2018(D/O), RSA 129/2014(D/O), WITH LCR in Review.Pet./9946/2023	ON THE DEATH OF NURNAHAR BEGUM HER LEGAL HEIRS SAMA BEGUM AND ORS. Versus ON THE DEATH OF NALINI DEKA HIE LEGAL HEIR HEMALATA DEKA AND ORS.	MR. S SHARMA	
	WITH Review.Pet./9946/2023 (Filing Number)	ON THE DEATH OF NURNAHAR BEGUM HER LEGAL HEIRSS SAMA BEGUM AND ORS. Versus ON THE DEATH OF NALINI DEKA HIE LEGAL HEIR HEMALATA DEKA AND ORS. A	MR. S SHARMA	
50	Cont.Cas(C)/130/2024 FIXED	BAHARUL ISLAM Versus BHABESH DEKA and ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR B DEURI-r2
51	Cont.Cas(C)/367/2024 FIXED	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	MR S M T CHISTIE
52	Cont.Cas(C)/400/2024 FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
53	Cont.Cas(C)/426/2024 FIXED	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
54	WP(C)/684/2024 FIXED	PARESH KALITA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. S BANIK MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
55	I.A.(Civil)/3818/2024 in WP(C)/540/2024	IBRAHIM ALI AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/540/2024	IBRAHIM ALI AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
56	I.A.(Civil)/429/2025 FIXED in WP(C)/4210/2024	THE REGISTRAR, Versus DR RAJDEEP DUTTA	MR. P N GOSWAMI	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM SC, G U

WITH
[WP\(C\)/4210/2024](#)

DR. RAJDEEP DUTTA
Versus
THE ASSAM AGRICULTURAL UNIVERSITY
AND 2 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MISS. R R KAKATI
MR. D J DAS
MS N MAHANTA
N GAUTAM

SC, AAU
SC, G U

57 **WITH**
[WP\(C\)/4251/2024](#)

DR. SARAHNA TAUFIQ
Versus
THE ASSAM AGRICULTURAL UNIVERSITY
AND 3 ORS

MS. S PARVEEN
MR H K DAS
MS D MAHANTA
MR N K SARMA

SC, AAU

WITH
[I.A.\(Civil\)/568/2025](#)
in [WP\(C\)/4251/2024](#)

THE REGISTRAR
Versus
DR SARHANA TAUFIQ

MR. P N GOSWAMI

MR H K DAS
MS D MAHANTA
MR N K SARMA

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./656/2025	GULJAR UDDIN Versus UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, DRI
2	Bail Appln./661/2025	FAKRUL ALI Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
3	Bail Appln./662/2025	RAJA DOLEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
4	Bail Appln./663/2025	SAHANUR ALI Versus THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM
5	Bail Appln./664/2025	ANARUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR N ZAMAN	PP, ASSAM
6	Bail Appln./665/2025	UBAIDUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
7	Bail Appln./667/2025	CHAHUR UDDIN @ SAHUR UDDIN Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
MOTION				
8	AB/541/2025	ABDUL KUDDUS MOLLAH AND 10 ORS Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
9	AB/542/2025	SRI PRITAM GOGOI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH NAYANMONI KALITA	PP, ASSAM
10	AB/545/2025	RANJOY KANOI AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR SARFRAZ NAWAZ MR. LENTSO	SC, EXCISE DEPTT.
ADMISSION				
11	MACApp./632/2024	THE ORIENTAL INSURANCE CO. LTD Versus LAKSHI DAS AND 4 ORS B	MR. S K GOSWAMI MR. R SHARMA	MR. B BHARALI (R-4,5)

	WITH I.A.(Civil)/3913/2024 in MACApp./632/2024	THE ORIENTAL INSURANCE CO. LTD Versus LAKSHI DAS AND 4 ORS B	MR. S K GOSWAMI	
12	MACApp./57/2025 CAVT. NO.01252/025,	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
	WITH I.A.(Civil)/552/2025 in MACApp./57/2025	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
14	Bail Appln./3962/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT KARMAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/2770/2024 FIXED	ADVOCATE REETAM SINGH Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
16	AB/2989/2024	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM
17	AB/3098/2024 WITH OFFICE NOTE, FIXED	MOKSEDL HOQUE SARKAR @ MOKSEDL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR S RAHMAN (R-2) MS. S PHUKAN(R-2) PP, ASSAM
18	AB/3259/2024 FIXED	KANAK DEKA Versus THE STATE OF ASSAM	MR. R SARMAH MS. M PAUL	PP, ASSAM
19	AB/3428/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	MR. SURAJIT DAS,AMICUS CURIAE, (R-2) PP, ASSAM
20	AB/220/2025 FIXED	JIYARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
21	AB/232/2025 FIXED	SOHIDUR ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	AB/240/2025 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
23	AB/264/2025	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
24	AB/358/2025 WITH CASE RECORD(SCANNED COPY)	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
25	RSA/32/2025	ABDUL BAREQUE HAZORIKA ALIAS ABDUL BAREK HAZORIKA Versus ABU SAHED	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. MEMON AHMED	
	WITH I.A.(Civil)/652/2025 in RSA/32/2025	ABDUL BAREQUE HAZORIKA ALIAS ABDUL BAREK HAZORIKA Versus ABU SAHED	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. MEMON AHMED	

ORDERS

26	MACApp./573/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1 to 4) MR Z HUSSAIN (R-5) MR. A SHAKIL (r-1 to 4) MR K TARUNKUMAR
27	RFA/35/2023 WITH LCR	SUBHASH CHANDRA BRAHMA Versus MADHAB KARKI	MR. S C BISWAS MR. A IKBAL MS. M NATH MR. P S BISWAS MS S SIDDIQUA	MR. S K GHOSH MS F AHMED
28	MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/421/2024 in MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
29	MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/458/2024 in MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
30	RFA/30/2024 WITH LCR, WITH OFFICE NOTE	BARASHA BORAH BORDOLOI Versus DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
31	RFA/60/2024 WITH LCR	GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	WITH I.A.(Civil)/3109/2024 in RFA/60/2024	GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
32	RFA/65/2024 WITH LCR	AMAN KUMAR GUPTA @ AMAN PRASAD GUPTA Versus NUMAN SIDDQUE	D DAS D GUPTA MR. M R BHARALI	MR. A K GUPTA MR. R S MISHRA
	WITH I.A.(Civil)/3500/2024 in RFA/65/2024	AMAN KUMAR GUPTA @ AMAN PRASAD GUPTA Versus NUMAN SIDDQUE	D DAS D GUPTA MR. M R BHARALI	
	WITH I.A.(Civil)/3501/2024 in RFA/65/2024	AMAN KUMAR GUPTA @ AMAN PRASAD GUPTA Versus NUMAN SIDDQUE	D DAS D GUPTA MR. M R BHARALI	
33	CRP/82/2024 WITH LCR	VIKRANT BARUAH Versus MD. SAFIKUL ISLAM	MR M CHETIA MR. P KONWAR	MR H K SARMA
34	CRP(IO)/246/2024 WITH LCR	BISWAJIT DEWRI Versus BARNALI BORDOLOI	MR. K BORUAH MR. M ALAM MS. P BORAH	MS M D MEDHI MS J KALITA MR S J BARUAH
35	I.A.(Civil)/442/2024 in MACApp./1664/2024	DHRUBAJYOTI KALITA Versus NURUDDIN AND 2 ORS.	MR. S S S RAHMAN	MR. B K BHAGAWATI(R-3) MS B LAHKAR(R-3) MR. M ISLAM (r-1,2) MS. S SULTANA (r-1,2) MS. A CHAKRABARTY(R-3) MR B S DEKA(R-3) MR S K CHHETRY (r-1,2)

	WITH MACApp./1664/2024 (Filing Number)	DHRUBAJYOTI KALITA Versus NURUDDIN AND 2 ORS F	MR. S S S RAHMAN	
36	CRP(IO)/456/2024	MD. ANOWAR HUSSAIN Versus JAMAL UDDIN TALUKDAR @ SHAH JAMAL AND 5 ORS.	MR. SURAJIT DAS MR. P P DAS	MR. N HAQUE(R-3,4,5,6) MR. A K AZAD(R-3,4,5,6) MR. S R BARBHUIYA (R-3,4,5,6) MR M HUSSAIN(R-3,4,5,6)
37	FAO/8/2025 CAVT. NO.006120/25,N FIXED	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
	WITH I.A.(Civil)/324/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED Versus LUNIA MARKETING PRIVATE LIMITED,	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
	WITH I.A.(Civil)/325/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
38	CRP(IO)/32/2025	ABDUR RAHIM SIKDAR Versus ABU BAKKAR SIDDIK @ ABU BAKKAR SIDDIQUE	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN
39	I.A.(Civil)/160/2025 in Mat.App./917/2025	XXXXXXX Versus XXXXXXX	MR. K KAKOTI MR N PATIRI MS B LASKAR	
	WITH Mat.App./917/2025 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. KAUSTUVMANI KAKOTI	
	WITH I.A.(Civil)/918/2025 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. KAUSTUVMANI KAKOTI	
40	I.A.(Civil)/419/2025 WITH LCR in MACApp./575/2017	NOWSAD ALI Versus NEW INDIA ASSURANCE COMPANY LTD AND ORS	MS. R CHOUDHURY MD. MEMON AHMED	MR. K K BHATRA MR. R K BHATRA MR. R K BHATRA MS. P HUJURI MS. S DAS
	WITH MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MS. R CHOUDHURY(R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2) MD. MEMON AHMED (R-1)
41	I.A.(Civil)/636/2025 CAVT. NO.121520/24,N in RERA APPEAL/1392/2025	M S SAI CONSTRUCTION Versus SMTI RAKHI NANDI	MR D K DAS MR. F E CHOUDHURY MS S DAS M KHATONIAR	MS. M KUMARI MR. A R SHOME FOR CAVEATOR
	WITH RERA APPEAL/1392/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SMTI RAKHI NANDI	MS SAPTADEEPA DAS	
	WITH I.A.(Civil)/1393/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SRI RAKHI NANDI	MS SAPTADEEPA DAS	
42	I.A.(Civil)/637/2025 CAVT. NO.121620/24,N in RERA APPEAL/1400/2025	M S SAI CONSTRUCTION Versus SRI MANIK NANDI	MR D K DAS MR. F E CHOUDHURY MS S DAS M KHATONIAR	MS. M KUMARI MR. A R SHOME FOR CAVEATOR

	WITH RERA APPEAL/1400/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SRI MANIK NANDI	MS SAPTADEEPA DAS
	WITH I.A.(Civil)/1401/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SRI MANIK NANDI	MS SAPTADEEPA DAS
43	I.A.(Civil)/639/2025 in MACApp./1218/2025	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus MANISHA DEVI AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU
	WITH MACApp./1218/2025 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD Versus MANISHA DEVI AND 4 ORS	Shantanu pegu
	WITH I.A.(Civil)/1219/2025 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD Versus MANISHA DEVI AND ORS	Shantanu pegu
44	I.A.(Civil)/647/2025 in MACApp./1204/2025	SHRIRAM GENERAL INSURANCE COMPANY LTD. Versus RAJIB DAS AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU
	WITH MACApp./1204/2025 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus RAJIB DAS AND ORS	Shantanu pegu
	WITH I.A.(Civil)/1205/2025 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus RAJIB DAS AND ORS	Shantanu pegu
45	I.A.(Civil)/648/2025 in RFA/13989/2024	THE STATE OF ASSAM AND 4 ORS Versus FAIZUDDIN AHMED	MRS. D DAS BARMAN
	WITH RFA/13989/2024 (Filing Number)	THE STATE OF ASSAM REPRESENTED BY COMMISSIONER AND SECRETARY Versus Faizuddin Ahmed	DIPANKAR NATH
46	I.A.(Civil)/650/2025 in RSA/15877/2024	BIJENSON RONGPI Versus KIRON SINGNARPI AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS A MAJUMDER MR S PAUL
	WITH RSA/15877/2024 (Filing Number)	BIJENSON RONGPI Versus KIRON SINGNARPI AND ANR (B)	MR. A BHATTACHARYA
	WITH I.A.(Civil)/15879/2024 (Filing Number)	BIJENSON RONGPI Versus KIRON SINGNARPI AND ANR (B)	MR. A BHATTACHARYA
47	I.A.(Civil)/664/2025 in MACApp./1717/2025	UNITED INDIA INSURANCE COMPANY Versus SMTI PUSPALATA BORAH	MR T KALITA MR. A KAKATI
	WITH MACApp./1717/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI PUSPALATA BORAH	Tridib Kalita

WITH
[I.A.\(Civil\)/1720/2025](#)
(Filing Number)

UNITED INDIA INSURANCE COMPANY LIMITED Tridib Kalita

Versus

SMTI PUSPALATA BORAH

ORIENTAL INSURANCE COMPANY LTD. MS. R D MOZUMDAR
Versus MS. C MOZUMDAR
REKHA GOGOI AND ORS MR. S P SHARMA

48 [I.A.\(Civil\)/665/2025](#)
in MACApp./2612/2025

WITH
[MACApp./2612/2025](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD Samujjal Pratim Sharma

Versus

REKHA GOGOI AND ORS

NATIONAL INSURANCE COMPNAY LTD. MR. A J SAIKIA
Versus MR. S. PEGU

49 [I.A.\(Civil\)/667/2025](#)
in MACApp./2277/2025

WITH
[MACApp./2277/2025](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LIMITED Shantanu pegu

Versus

BHANUMATI SARANIA AND 3 ORS

WITH
[I.A.\(Civil\)/2287/2025](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LTD Shantanu pegu

Versus

BHANUMATI SARANIA AND ORS

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6731/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
2	WP(C)/6733/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
3	WP(C)/6734/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
4	WP(C)/6735/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
5	WP(C)/6737/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
6	WP(C)/6738/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
7	Cont.Cas(C)/125/2025	SRI BALAJI CEMENT PRIVATE LIMITED Versus AMARDEEP SINGH BHATIA AND ANR	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	
8	WP(C)/687/2025 FIXED	MANU KASHYAP Versus STATE BANK OF INDIA AND 5 ORS.	D DAS M R BHARALI PRERNA	MR. B K SEN(R-2) MR A HUSSAIN(R-2) F. SHAHIN (R-2) I KHATOON(R-2) P SINGH(R-2) SC, SBI
9	WP(C)/1018/2025 FIXED	M/S BHUYAN PARTNERS Versus THE STATE OF ASSAM AND ORS	MR S P DAS MS. S BAISHYA	SC, GDD SC, GMC

10	WP(C)/1153/2025 FIXED	BATGAON NAYAPARA MEEN SAMABAI SAMITTEE LIMITED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP GA, ASSAM SC, AFDC
11	WP(C)/1234/2025	RABIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1235/2025	ASHIM KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, PWD
13	WP(C)/1236/2025	M/S MACROCOSM BUILDERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	SC, PWD
14	WP(C)/1240/2025	UDDIPTA PATHAK Versus THE STATE OF ASSAM AND 6 ORS	MR. M K DAS MR. U S BORA C SAIKIA S J DUTTA	SC, EXCISE DEPTT.
15	WP(C)/1247/2025	MUKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
16	WP(C)/1249/2025	NARAYAN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B RAHMAN	SC, MISING AUTONOMOUS COUNCIL GA, ASSAM SC, FISHERY SC, AFDC
17	WP(C)/1250/2025	ARINDAM PAUL Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, K A A C
18	WP(C)/1259/2025	SURAJIT DEKA Versus THE UNION OF INDIA	MR B P BORAH MR H MAZUMDER MR S J SAIKIA	DY.S.G.I. SC, PWD
19	WP(C)/1283/2025	ASZAD HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, IRRIGATION
20	WP(C)/1294/2025	EMAMI LIMITED Versus THE UNION OF INDIA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
21	WP(C)/1298/2025	MAMONI YESMIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/1302/2025	PRABIN KUMAR BRAHMA Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MRS. B GOGOI MS M BORAH	SC, BTC SC, FISHERY
23	WP(C)/1306/2025	NURUL AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
24	WP(C)/1307/2025	AMIT KUMAR Versus THE RESERVE BANK OF INDIA AND ORS	MR. B KONWAR MS D DUTTA MR. J GAUTAM	
25	WP(C)/1309/2025	FULCHAN MIYA @ FULCHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/1316/2025	M/S 3479 N. N. SINGH SECURITY AGENCY Versus THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. A R TAHBILDAR	DY.S.G.I. SC, F C I

ADMISSION

27	WP(C)/7542/2017	M/S. BRAHMAPUTRA TECHNOLOGIES Versus THE UNION OF INDIA and 4 ORS.	MR.S D PURAKAYATHA MR.S CHOUDHURY MR.D SHARMA	DR.B AHMED SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
28	WP(C)/146/2018	MADHURJYA GOGOI Versus THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN	GA, ASSAM
29	WP(C)/1203/2018	SMT. ANU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
30	WP(C)/2618/2018	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
31	WP(C)/7420/2018	M/S. INDOMECH INDUSTRIES Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL	MR R GAUR MR J C GAUR MS. M GAUR	MR. T C CHUTIA, SC, AHSEC MR. U J SAIKIA SC. A.H.S.E.C.
32	WP(C)/8671/2018	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MRS S B CHOUDHURY	MR. M Z AHMED GA, ASSAM MR. A M DUTTA SR. SC, APGCL
33	WP(C)/1064/2019	BIJOY KUMAR HORLALKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SAIKIA MR. B K DAS MR. A S ALI MR. J ISLAM	SC, WATER RESOURCE
34	WP(C)/1067/2019	SANJIT BISWAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
	WITH			
35	WP(C)/221/2019 CAVT. NO. 1343/2018	ANANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SR. GA, ASSAM SC, AFDC FOR CAVEATOR MR. S B SARMA
36	WP(C)/1071/2019	MANTRI TEA COMPANY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	GA, ASSAM SC, APDCL
37	WP(C)/2608/2019	TRIBENI METALLOYS PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
38	WP(C)/3690/2021 B/O	GOBIND AGARWAL AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
39	WP(C)/3957/2023	HARI PADA SARMA AND 14 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	SC, HEALTH
40	WP(C)/2410/2024 B/O	DAMBARU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE
41	WP(C)/2618/2024 B/O	MRIDUL RANJAN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE

42	WP(C)/3233/2024 FIXED	MADHAB DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
43	WP(C)/3710/2024 FIXED	KRISHNA KANTA BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
44	WP(C)/3818/2024 FIXED	KRISHNA KANTA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
45	WP(C)/3931/2024 FIXED	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. A K DUTTA(R-6) MR B GOGOI DY.S.G.I. SC, BTC SC, FINANCE DEPTT. SC, REVENUE
46	WP(C)/4550/2024	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
47	WP(C)/5309/2024 FIXED	M/S BIJOY KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. S SARMA MR. S K DEKA A GAUTAM MR. C TALUKDAR ARUNABH SARMA	GA, ASSAM MR. N DEKA MR. N DEKA MR. M BISWAS (R-6) MR. M GOGOI (R-7,8,9,10,11) MS. A K CHOPHI(R- 6 TO 11) J SINGPHO(R-6 TO 11) A GHOSAL (R-6 TO 11) MR. S BANIKYA(R-7,8,9,10,11) SC, EXCISE DEPTT.
48	WP(C)/7026/2024 FIXED	NAZIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE
49	WP(C)/694/2025 FIXED	JUGAL BARUAH Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
50	WITH WP(C)/7626/2017	ALL ASSAM WATER RESOURCES CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 8 ORS.	MR.D K DAS MR.S DIHINGIA MR.P BHUYAN	GA, ASSAM MR.Y DOLOI(R- 1,4,7&8) MR.B GOGOI(SC, FINANCE DEPT. (R - 5)) SC, WATER RESOURCER - 2 TO 4 ASSTT.S.G.I. MS.D NATH(R-6) SC ASTDC SR. CGC
51	WITH WP(C)/28/2023	M/S ASSAM WIRE ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
52	WITH WP(C)/62/2023	M/S BINIT INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
53	WITH WP(C)/109/2023	JUGAL PATAR Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE

54	WITH WP(C)/515/2023	RAFUL AMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
55	WITH WP(C)/985/2023	SAMSUDDIN AHMEED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. D K JAIN MS F INTAZ	GA, ASSAM SC, WATER RESOURCE
56	WITH WP(C)/1872/2023	ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
57	WITH WP(C)/1912/2023	ASHADUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
58	WITH WP(C)/1953/2023	SURUJ ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
59	WITH WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
60	WITH WP(C)/4535/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MRS. A GAYAN (C.G.C.) SC, WATER RESOURCE SC, FINANCE
61	WITH WP(C)/688/2024	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	MRS. A GAYAN (C.G.C.) SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
62	WITH WP(C)/690/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	MRS. A GAYAN (C.G.C.) SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
63	WITH WP(C)/4603/2024	RUDRAM SAIKIA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
64	WITH WP(C)/4611/2024	DEBEN RAJKHOWA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
65	WITH WP(C)/6015/2024	M/S ROYAL CONSTRUCTION Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.
66	WITH WP(C)/6017/2024	TAPAN KUMAR SARMA @ TAPAN SARMA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.
67	WITH WP(C)/240/2025	RAJIB DUTTA Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE

68	WITH WP(C)/243/2025	NIPEN DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
69	WITH WP(C)/264/2025	SUMESWAR DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
70	WITH WP(C)/266/2025	ROBIN DAS Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
71	WITH WP(C)/313/2025	MUJAHIDUL ISLAM @ MUZAHIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
72	WITH WP(C)/315/2025	ABDUL BASER @ ABUL BASER Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
73	WITH WP(C)/567/2025	MRIDUL SAIKIA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
74	WITH WP(C)/588/2025	SMTI JYOTI DEKA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
75	WITH WP(C)/594/2025	CHANDRAJIT HAZARIKA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
76	WITH WP(C)/631/2025	BHASKAR SARMAH Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
77	WITH WP(C)/632/2025	SHANTI BORAH Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.

ORDERS

78	WP(C)/1597/2024 B/O	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
79	WP(C)/601/2025 WITH OFFICE NOTE	LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3390/2024	VIKRAM SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI
2	Bail Appln./401/2025	SHIFAR UDDIN @ SHIPAR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION (BA)				
3	Bail Appln./488/2025 FIXED	MD. KURMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG MS. K SHARMA	PP, ASSAM
MOTION				
4	Crl.Rev.P./63/2025 FIXED	DR SNEHANGSHU SUBHRAM CHELLENG Versus SMTI MAINU HAZARIKA,	MR. R K BORAH MR. A DHAR S KACHARI	
5	Crl.Rev.P./70/2025	RAJ KUMAR NUNIA Versus PRIYOLAL GOALA	MR. A Z AHMED	
6	Crl.Pet./179/2025 FIXED	SRI NITUL CHETIA Versus THE STATE OF ASSAM AND ANR	MR J BORAH MR. K KAKOTI MR N PATIRI MR. S A HUSSAIN	PP, ASSAM
7	Crl.Pet./269/2025	KANGAL HUSSAIN AND 3 ORS Versus NAZMINA PARBIN	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	
8	Crl.Pet./271/2025	PUKHRAJ DEVI DUGAR Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS N.R. SHARMA	PP, ASSAM
9	Crl.Pet./272/2025	KHALILUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. B U LASKAR	PP, ASSAM

10	Crl.Pet./273/2025	MD. AHIYA ALI @ AHIYA AHMED @ AHIYA ALOM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
11	Crl.Pet./275/2025	NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
12	Crl.Pet./277/2025	SHRI MANMATH DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR D C K HAZARIKA MS J KALITA MS J BEZBARUAH MR N C K HAZARIKA	PP, ASSAM
13	Crl.Pet./278/2025	BADRUL ISLAM BARBHUIYA ALIAS BATUL Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A B DEY MR. S SUTRADHAR	PP, ASSAM
14	Crl.Pet./279/2025	NIRANJAN NATH Versus THE STATE OF ASSAM AND ANR.	MR. M U AHMED	PP, ASSAM
15	Crl.Pet./280/2025	MANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
16	Crl.Pet./281/2025	RAHMAN TARIQUE MASHUD Versus ARJOO AHMED	MR. B J MUKHERJEE MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	
17	Crl.Pet./282/2025	SRI JAGA MOHAN BORAH Versus THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
18	AB/539/2025	KIRAN DAS Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM
ADMISSION				
19	Crl.Pet./1416/2024 PART-HEARD, WITH LCR, FIXED	RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR. B CHETRI MR. P N SHARMA MS. D J BORAH	MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI
	WITH I.A.(Crl.)/60/2025 in Crl.Pet./1416/2024	SRI RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR BIMAL CHETRI	SC, CBI
20	Crl.Pet./98/2023 FIXED	PAWAN KR PAREEK Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM
21	Crl.Pet./1141/2024	MAHBUBUL HOQUE Versus THE STATE OF ASSAM AN ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	MR. D NATH (R-2) MS. M SHARMA (R-2) PP, ASSAM
22	Crl.Pet./1190/2024 FIXED	MANASH PRATIM NATH Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN K BORO	MR. D K NATH (R-2) MS. M DAS (R-2) PP, ASSAM
23	Crl.Rev.P./14/2025 FIXED	GANGLAB BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
24	Crl.Rev.P./22/2025 FIXED	SMT MANJU TALUKDAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MS. R R MUZIB (R-2) MS. T GHOSH (R-2) PP, ASSAM
25	Crl.A./76/2025	SRI MHANGCHONBUL CHORAI, Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA MS R MEDHI S BARBHUYAN	PP, ASSAM
	WITH I.A.(Crl.)/205/2025 in Crl.A./76/2025	SRI MHANGCHONBUL CHORAI, Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MS R MEDHI S BARBHUYAN	PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./1421/2024 WITH CASE RECORD(SCANNED COPY)	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
WITH				
27	Bail Appln./43/2025	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
28	Bail Appln./3258/2024 WITH CASE RECORD(SCANNED COPY)	NAZIM SEIKH Versus THE STATE OF ASSAM,	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
29	Bail Appln./57/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	ALHAJJ I UDDIN (R-2) MR ROBIUL HOQUE(R-2) PP, ASSAM
30	Bail Appln./289/2025 FIXED	ABDUL RASHID AHMED @ RANJU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
31	Bail Appln./504/2025 FIXED	DHRUBAJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
32	Bail Appln./519/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BAPA DAS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
BAIL HEARING				
33	AB/2601/2024 FIXED	WASIM AKRAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. M KALITA(R-2) MR. K KALITA(R-2) PP, ASSAM
34	AB/2991/2024 FIXED	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
35	AB/3095/2024 WITH OFFICE NOTE, FIXED	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	MR. SURAJIT DAS,AMICUS CURIAE, (R-2) PP, ASSAM
WITH				
36	AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	MR. SURAJIT DAS,AMICUS CURIAE, (R-2) PP, ASSAM
37	AB/276/2025	SRI BHARAT BORAH ALIAS SRI RAJIB BORAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	MR G G GOGOI(R-2) A TALUKDAR (R-2) PP, ASSAM
38	AB/296/2025 FIXED	DHARMENDRA RABHA Versus THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
39	AB/359/2025 FIXED	ASHISH ANIL CHANCHLANI @ ASHISH CHANCHLANI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR N PATIRI	PP, ASSAM
ORDERS				
40	I.A.(CrI.)/778/2024 AB 892/2024(D/O), AB 1152/2024(D/O), FIXED in AB/892/2024	SRI SANDEEP GARODIA Versus PRAKASH AGARWALA	MS. B S GOYAL MR. S S ROY MR. S BORTHAKUR MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. M KHAN PP, ASSAM
41	CrI.Pet./143/2025 FIXED	SWATI BIDHAN BARUAH Versus ELIMA BEGUM AND 22 ORS.	SWATI B BARUAH (TG) PETITIONER IN PERSON	
42	I.A.(CrI.)/183/2025 IN BA/236/2025 (D/O) in Bail Appln./236/2025	JABID BASUMATARY Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM

43	I.A.(CrI.)/201/2025 in CrI.Rev.P./9020/2024	RAM KUMAR CHETRY Versus REKHA DAS	MR. A Z AHMED M M RAHMAN M R TALUKDAR	
	WITH CrI.Rev.P./9020/2024 (Filing Number)	RAM KUMAR CHETRY Versus REKHA DAS (F)	M M RAHMAN	
44	I.A.(CrI.)/202/2025 in CrI.Rev.P./1584/2025	RITA DAS Versus MITUL DAS	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY Z HAQUE	
	WITH CrI.Rev.P./1584/2025 (Filing Number)	RITA DAS Versus MITUL DAS	MR GHANSHYAM BARGAYARY	
	WITH I.A.(CrI.)/1585/2025 (Filing Number)	RITA DAS Versus MITUL DAS	MR GHANSHYAM BARGAYARY	
45	I.A.(CrI.)/207/2025 in CrI.A./1415/2025	MAMINUL HAQUE Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
	WITH CrI.A./1415/2025 (Filing Number)	MAMINUL HAQUE Versus THE STATE OF ASSAM	MR ASHRAFUL ISLAM	
	WITH I.A.(CrI.)/1416/2025 (Filing Number)	MAMINUL HAQUE Versus THE STATE OF ASSAM	MR ASHRAFUL ISLAM	
HEARING				
46	CrI.Rev.P./20/2022 WITH LCR 3 FILES, FIXED	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR H K J AHMED MR A TALUKDAR MR S M ABDULLAH P MR. DITUL DAS MR. S RAHMAN MD R ISLAM MS R R MUZIB MR S N KRISHNATRAYA MR R YASIN MS A PAYENG MS TINLUNG	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2)

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025

15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/8797/2018	SIMANTA PRADIP BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM
ADMISSION				
2	WP(C)/5534/2023	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE W.H. DEVI MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE
HEARING				
3	WP(C)/554/2023 PART-HEARD	HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R-2,3) SC, GHC
4	WP(C)/7032/2023 FIXED, WITH LCR	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025

10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
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14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,7th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./416/2012 WITH LCR 3 FILES	ISAK ALI and 7 ORS Versus EKLAS ALI and ANR.	MR. S C KEYAL MR. S K GHOSH MR. S P CHOUDHURY MS G SARMAH MR B KAUSHIK	MR. M H RAJBARBHUIYAN MS. S PARBIN MR. W RAHMAN PP, ASSAM
2	Crl.Rev.P./232/2018 FIXED	INDRAJIT KOCH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	PP, ASSAM
3	WP(C)/5054/2024	DR SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
4	WITH WP(C)/3769/2024	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
	WITH I.A.(Civil)/176/2025 in WP(C)/3769/2024	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM SC, C.G.C.
ORDERS				
5	Crl.Rev.P./278/2012	KAMALA CHETRY Versus RITUPAN BORA and ORS	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A RAHMAN MR.A ALAM MR.A MATIN	
6	WITH Crl.A./54/2012	HEM CH. SONOWAL Versus THE STATE OF ASSAM	MR.D SARMAH MRT BORA	PP, ASSAM

7	WITH Crl.Rev.P./162/2012	RITUPON BORA and 6 ORS. Versus STATE OF ASSAM	MR. D C C PHUKAN (P7) MR.A J DAS MS. J GOGOI (P7) MR.G RENGMA MR.P DEKA MR. U BHATTACHARYA (P7) MISS S ROY (P7) MR. T P DAS (P7)	PP, ASSAM
	WITH Crl.M.C./254/2012 in Crl.Rev.P./162/2012	SRI RITUPON BORA and 6 ORS Versus THE STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
8	WITH Crl.Rev.P./163/2012	BALLABH SAIKIA Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
9	Crl.Pet./1500/2019 (FOR DISMISSAL), WITH LCR 2 FILES, FIXED	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MR. B CHAKRAVARTY	PP, ASSAM
	WITH I.A.(Crl.)/2/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
	WITH I.A.(Crl.)/120/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
10	Crl.A./6/2020 WITH LCR 5 FILES, OFFICE NOTE	SRI KAMALESWAR DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. B PRASAD MR K K KALITA MR A TALUKDAR MR P J BORAH	SC, CBI
11	Crl.Rev.P./8/2020 (FOR DISMISSAL), LCR 2 FILES, FIXED	ABHIJIT ROY Versus THE STATE OF ASSAM AND ANR.	MR A K RAI MS K GOGOI MS. N RAI	MR. R DEV (R-2) MR. P P DUTTA (R-2) MR. A BORUA (R-2) MR. T GOGOI (R-2) PP, ASSAM
12	Crl.A./16/2020 WITH LCR 5 FILES	SRI JOGANATH DAS Versus THE STATE OF ASSAM AND ANR	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MS. N BARMAN	PP, ASSAM
13	Crl.L.P./33/2020 WITH OFFICE NOTE, LCR 3 FILES in Crl.A./11817/2019	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR	MR. R DEV MR. D K BORAH	PP, ASSAM
	WITH Crl.A./11817/2019 (Filing Number)	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR	MR. R DEV	
14	CRL.A(I)/106/2020 5 Y 7 M 9 D :WITH LCR 4 FILES AND P.B.	TINKU TANTI Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MR. A NARZARI PP, ASSAM
HEARING				
15	WP(C)/6540/2018 PART-HEARD, WITH LCR - 3(THREE) FILES	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
16	WITH WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
17	Crl.A./165/2011 WITH LCR 4 FILES	THE STATE OF ASSAM Versus GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
18	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM

19	Crl.Rev.P./3/2012 WITH LCR 4 FILES	RUPJYOTI DAS Versus THE STATE OF ASSAM	MR.D C K HAZARIKA	PP, ASSAM
20	Crl.Rev.P./4/2012 WITH LCR 2 FILES	REFILL STAR PAKYNTTEIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
	WITH Crl.M.C./61/2012 in Crl.Rev.P./4/2012	REFILL STAR PAKYNTTEIN Versus SMT JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MRS.S P HUSSAIN
	WITH Crl.Rev.P./138/2020	REFILLSTAR PAKEYNTEIN Versus JAYA ARORA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS	MS. S PARVEEN MS. S AHMED
22	Crl.Rev.P./240/2018 FIXED	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM
23	Crl.Pet./249/2018	DILIP MILI Versus THE STATE OF ASSAM AND ANR.	B ZODALIANI MR. N SARKAR MR S BORGHOAIN MS. B DEVI MR G GORLOSA	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
24	Crl.Pet./291/2018 WITH LCR 3 FILES	AMIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. T DEURI MR H I CHOUDHURY MR. L MOHAN MR. R ALI H YEASMIN	PP, ASSAM
25	Crl.Pet./793/2018 WITH LCR 1 FILE (SCANNED COPY)	M/S. ABS DEVELOPERS Versus GIRIJA DAS	MR. A K PURKAYASTHA MR. B K JAIN MS. K MITRA	MR D C CHAKRAVARTY (R1)
26	Crl.Pet./821/2018	RASHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
	WITH I.A.(Crl.)/716/2018 in Crl.Pet./821/2018	ROSHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR P SHARMA	PP, ASSAM
27	Crl.Pet./1089/2018 WITH LCR 1 FILE	BRAJENDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA MR P CHOUDHURY MS B GOSWAMI	MR. R K MALAKAR (R2) MS. S R DEVI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MS. M JAIN	27-02-2025	To	10-03-2025
7)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
8)	MR. R BORA	26-02-2025	To	15-03-2025
9)	MR S SARMA	27-02-2025	To	15-03-2025
10)	MR. A GANGULY	28-02-2025	To	16-03-2025
11)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
12)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
13)	MR. A BISWAS	06-03-2025	To	08-03-2025
14)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
15)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025

16)	MR. B J GHOSH	04-03-2025	To	10-03-2025
17)	MR. R J DAS	03-03-2025	To	13-03-2025
18)	MR. J SARMAH	06-03-2025	To	08-03-2025
19)	MR. P MAHANTA	06-03-2025	To	07-03-2025